

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 5296 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 11th June, 2020

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers Ku. Geeta Brij, J.M.F.C., Mahasamund to try in a summary way all or any of the offences specified in the said Section.

BY ORDER OF THE HIGH COURT



11.06.2020

(Neelam Chand Sankhla)
Registrar General

Endt. No. 5297 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 11th June, 2020

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Mahasamund** *for information and necessary action.*
- 5) The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/Classification/Administration/ D.E.& E.) High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 10) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 12) Ku. Geeta Brij, J.M.F.C., Mahasamund, *for information and necessary action.*
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 15) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


11.06.2020

(Neelam Chand Sankhla)
Registrar General